

**PUBLIC NOTICE**

The Karnataka State Legal Service Authority has proposed to hold National Lok Adalath on 18.12.2021 vide Notification No.KSLSA/12/NLA/2021 Dt: 26.10.2021. The following types of matrimonial cases pending in the Family Courts may be taken up in Lok-adalath for settlement at the instance of both parties:

1. Cases under Section 125 of Criminal Procedure Code, 1973
2. Cases under Section 125(3) of Criminal Procedure Code, 1973
3. Cases under Section 127 of Criminal Procedure Code, 1973
4. Cases under Section 9 of Hindu Marriage Act, 1955, Section 32 of Divorce Act, 1869 and Section 22 of Special Marriage Act, 1954 for restitution of conjugal rights
5. All Cases coming under Guardians and Wards Act, 1890
6. Original Suits in respect of partition, maintenance, restitution of conjugal rights etc. except divorce cases
7. All Execution cases
8. Cases under Section 13-B of Hindu Marriage Act, 1955, Section 10-A of Divorce Act, 1869 and Section 28 of Special Marriage Act, 1954, for reunion only.
9. Any other Matter, which could be settled between the parties.

Interested Parties/Advocates can get the cases referred to National Lok Adalat by sending their requests to the email ID mentioned below by 15.12.2021. Cases, which are adjourned to later dates may also be considered for National Lok Adalat and the same will be intimated to the parties in advance through email.

The Following Officer of this Court is appointed as Co-ordinator to entertain the proposals/applications filed by the Advocates/Public Litigants and Advocates can contact for any further information and needful.

Sri H. A. Nagesh  
Sheristedar Cum Co-ordinator  
Family Court, 3rd Floor Nyaya Degula  
H. Siddaiah Road, Bengaluru -560027  
Ph. No. (office) 080 22220808/ (Mobile) 9448687467

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The learned Advocates, members of the Bar and Public Litigants, who are all willing to avail the facility of settlement of disputes through National Lok Adalat, may kindly furnish the details of the cases in which they intend to settle the cases to the email address mentioned below on or before 15.12.2021:-

Email ID: [nyayadegula-blr@hck.gov.in](mailto:nyayadegula-blr@hck.gov.in)

Your co-operation is solicited.



(G. Basavaraja)  
Principal Judge  
Family Court, Bengaluru  
**Principal Judge**  
**Family Court**  
**Bangalore**

Copy to:

1. The Registrar, City Civil Court, Bengaluru
2. The Registrar, Court of Small Causes
3. Notice Boards of Advocates Association
4. Notice Board of Bengaluru Mediation Centre
5. Notice Boards of Court Halls
6. Member Secretary, Karnataka State Legal Service Authority.
7. Member Secretary, District Legal Service Authority, Bengaluru Urban District, Bengaluru.
8. All Bar Associations in Bengaluru City.